

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4245**

TO BE ANSWERED ON THE 29TH MARCH, 2022/CHAITRA 8, 1944 (SAKA)

DRUGS SEIZED BY STATE POLICE

4245. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details and quantity of drugs seized as well as destroyed by State police for different kinds of drugs since March 2019, State and month-wise;**
- (b) the details and the total quantity of drugs stored in different State police godowns right now, State-wise and drug-wise;**
- (c) the number of incidents of pilferage, theft, and recirculation of drugs stored in State police godowns reported during the last 10 years;**
- (d) whether any action has been taken on such reports and if so, the details thereof; and**
- (e) the quantity of drugs with medicinal value seized by State police and sent to pharmaceutical companies manufacturing alkaloids or other substances since March 2019 along with the details of companies that have received such drugs, State and month-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) & (b): Month and State wise details of seizure and disposal of drugs by various state Police since March, 2019 to December, 2021 (both in english and hindi) as reported to NCB are available at following links:-**

<https://narcoticsindia.nic.in/ImportantSeizure/seizure-english.pdf>

<https://narcoticsindia.nic.in/ImportantSeizure/seizure-hindi.pdf>

<https://narcoticsindia.nic.in/DisposalofDrugs/disposal-english.pdf>

<https://narcoticsindia.nic.in/DisposalofDrugs/disposal-hindi.pdf>

(c) to (e): The details of such cases are not maintained by Narcotics Control Bureau (NCB) or National Crime Record Bureau (NCRB).
